

**High Court of Jammu and Kashmir**  
(Office of the Registrar General at Jammu)

**Subject:** Training of Officers /Officials of High Court Wing, Jammu at Chandigarh,

**ORDER**

No:- 1270

Dated:- 09/11/2019

The following officers / officials of High Court of J&K are hereby deputed for undergoing Training with respect to the use of ICT tools and other modules especially "Reader Module" at Chandigarh with the direction to report for training at Punjab and Haryana High Court on 10.01.2019 at 10:00 A.M. sharp :-

1. Mr. Aisf Iqbal Mahajan, Bench Secretary;
2. Mr. Mr. Hilal Yousuf, Bench Secretary;
3. Mr. Reagan Singh, Reader;
4. Mr. Vikas Kumar, Reader;
5. Mr. Sanjay Verma, Assistant Registrar;
6. Mr. Sanjeet Kumar, DEO SG;
7. Mr. Sunil Sapru, Senior Assistant (Filing Counter);
8. Mr. Sourav Jamwal, Senior Assistant (Filing Counter);
9. Mr. Nikhil Kohli, Sr. Developer;
10. Mr. Deepainder Singh, Developer; and
11. Mr. Rajeev Gupta, Senior System Officer.

**By Order**

(Sanjay Dhar)  
Registrar General

No:- 51400-29/2019  
Copy to the:-

Dated:- 09/11/2019

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar General, High Court of Punjab and Haryana, Chandigarh. This is in reference to your communication No. 1 Spl/Comp/CB-4 dated 08.01.2019.
4. Registrar Vigilance, High Court of J&K, Jammu for information.
5. Registrar Rules, High Court of J&K, Jammu for information.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
7. CPC e-Courts, for uploading on the High Court website.
8. Concerned officer/official \_\_\_\_\_  
..... for information and necessary compliance.

Registrar General  
9/11/2019